Central Electricity Regulatory Commission New Delhi

Review Petition No. 18/RP/2024 in Petition No. 10/TT/2019 alongwith IA No. 52/2024

Subject : Petition for review of the order dated 21.6.2023 in

Petition No. 10/TT/2019 to the extent of line length and date of commercial operation in respect of

Asset-XXIV as declared by APTRANSCO

Date of Hearing : **23.4.2025**

Coram : Shri Jishnu Barua, Chairperson

Shri Ramesh Babu V., Member Shri Harish Dudani, Member

Petitioner : Karnataka Power Transmission Corporation Limited

(KPTCL)

Respondents : Transmission Corporation of Andhra Pradesh

Limited (APTRANSCO) and 4 Others

Parties Present : Shri V. M. Kannan, Advocate, KPTCL

Shri Shahbaaz Hussain, Advocate, KPTCL Ms. Stephania Pinto, Advocate, KPTCL Shri Sumanth Gowda, Advocate, KPTCL Ms. Harimohana N., Advocate, KPTCL Ms. Diksha Pherwani, Advocate, KPTCL Shri Jasbir Singh Bazzad, Advocate, KPTCL

Ms. Aditi Sharma, Advocate, KPTCL

Shri Sidhant Kumar, Advocate, AP DISCOMS Ms. Ekssha Kashyap, Advocate, AP DISCOMS

Record of Proceedings

At the outset, the learned counsel for the Petitioner prayed for an adjournment, which was not opposed by the learned counsel for the Respondent.

- 2. Considering the request made by the learned counsel for the Petitioner, the Commission adjourned the matter.
- 3. The Review Petition will be listed for the hearing on 12.6.2025.

By order of the Commission

sd/-(T. D. Pant) Joint Chief (Law)

